

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00541/2020

Dated Tuesday the 8th day of December Two Thousand Twenty

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

Kudiri Ravi @ Panabaka Ravikumar,
S/o. Late Panabaka Nagaiah @ Kudiri Subramanyam,
Biradavada Village,
Juvvapalayam post,
Naidupet Mandal,
S.P.S.R. Nellore District, Andhra Pradesh State.

....Applicant

By Advocate M/s. M. Senthil Kumar

Vs

1.The General Manager,
Southern Railway,
Chennai 600003.

2.The Chief Personnel Officer,
Southern Railway,
Chennai 600003.

3.The Divisional Railway Manager,
Divisional Railway Manager's Office,
Chennai 600003.

....Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The reliefs prayed for in this OA is as follows:

- "i. To direct the respondents to appoint for compassionate ground in the railway department to the applicant and;
- ii. To pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case."

2. Heard Mr. M. Senthilkumar, counsel for the applicant and Mr. P. Srinivasan, Sr. Standing Counsel for the Railways appearing on advance notice.

3. At the time of hearing today, counsel for the applicant submits that the representation of the applicant is pending and this OA may be disposed of with liberty to the applicant to submit a fresh and comprehensive representation and a direction to the respondents to pass a reasoned and speaking order on the same within a time frame.

4. In view of the above submission made by the counsel for the applicant, we dispose of the OA with liberty to the applicant to file a fresh and comprehensive representation within a period of 15 days from the date of receipt of a copy of this order. On receipt of such representation, the respondents are directed to consider and dispose of the same by a reasoned and speaking order as per law within a period of two months thereafter.

5. OA is disposed of at the admission stage. No costs.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

08.12.2020

SKSI